NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/26/KOB/2024 in CP/55/KOB/2020
SECTION	NCLT RULE 11
NAME OF PARTIES	RAJMOHAN R (REGISTERED VALUER) V/S JOSEPH THOMAS AND 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	AC VENUGOPAL. AC VIDHYA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	CS VINU THOMAS

04 JUNE 2024

O R D E R

IA(C/ACT)/26/KOB/2024 in CP/55/KOB/2020

Learned Registered Valuer, Mr. Rajmohan R appears through virtual mode and submits that he has filed the report. However, the same is not on record. Registered Valuer is directed to make all necessary endeavours to place the report on record on the next date of hearing.

Learned Authorised Representative, CS Mr. Vinu Thomas appears on behalf of R1 through virtual mode and seeks copy of the report filed by the Registered Valuer. This bench will consider whether the copy should be given to the respondent or not after placing the report on record by the Registered Valuer.

List the matter on **20.06.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)